

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 95 of 2017

Dated: 04th January, 2018

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Green Energy Association	...	Appellant(s)
Vs.		
Central Electricity Regulatory Commission	...	Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Parinay Deep Shah
Mr. Saransh Shah

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Divyanshu Rai for R-1

ORDER

The learned senior counsel appearing for the appellant and the learned counsel appearing for the respondent submitted that the instant Appeal No. 95 of 2017 may kindly be listed along with Appeal Nos. 105 of 2017 and 173 of 2017 on the ground that they are arising out of the same impugned order passed by the Central Electricity Regulatory Commission, New Delhi in the interest of justice.

Submissions made by the learned counsel appearing for both the parties, at supra, place on record.

Registry is directed to post the instant Appeal No. 95 of 2017 along with Appeal Nos. 105 of 2017 and 173 of 2017 as requested by the learned counsel appearing for both the parties after obtaining necessary orders from the Hon'ble Officiating Chairperson.

(S.D. Dubey)
Technical Member
Bn/js

(Justice N.K. Patil)
Judicial Member